

[Translation]

**Agreement for Treatment of Poor Patients
In Appollo Hospital**

1085. SHRI MADAN PARSAD JAISWAL :
SHRI RAM TAHAL CHAUDHARY :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Government have made any agreement with the Appollo Hospital for extending treatment to poor patients also in the hospital;

(b) if so, the details thereof; and

(c) the number of persons treated there during the last three years?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI) : (a) and (b) The Government of NCT of Delhi has informed that as per agreement entered with the Indraprastha Madical Corporation Ltd. the Apollo Hospital shall provide Medical Care to patients up to 1/3rd of the total bed strength free of charge on the recommendation of Delhi Government, and also provide free medical facilities for not less than 40% of its outdoor patients.

A public interest litigation has also been filed in Delhi High Court for the imlementation of the above agreement, and the matter is sub-judice.

(c) No person has been treated free of charge during the last three years.

[English]

Construction of Houses for Beedi Workers

1086. SHRI ASHOK PRADHAN : Will the Minister of LABOUR be pleased to state :

(a) whether the Government of Uttar Pradesh propose to allocate funds for the construction of houses for beedi workers particularly, in the tribal areas during the last three years;

(b) if so, the details thereof;

(c) whether the Government of Uttar Pradesh has achieved target in this regard; and

(d) if not, the reasons therefor ?

THE MINISTER OF LABOUR (DR. SATYANARAYAN JATIYA) : (a) to (d) The information is being collected and will be laid on the Table of the House.

Introduction of Caste Data

1087. SHRI R. SAMBASIVA RAO : Will the Minister of SOCIAL JUSTICE & EMPOWERMENT be pleased to state :

(a) whether the Government had any decision for introduction of caste data in the 2001 census in order to implement the provisions of the Mandal award;

(b) if so, the details thereof and the main reasons for introducing the caste based census; and

(c) whether the proposal to reintroduce caste information in the census data after a gap of 60 years has sparked off a debate ?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI) : (a) No, Sir.

(b) and (c) Question does not arise.

Change the name of Ahmedabad

1088. SHRI G.M. BANATWALA : Will the Minister of AIRS be pleased to state :

HOME

(a) whether there is any proposal to change the name of Ahmedabad City;

(b) if so, the proposed new name and from whom the proposal has been received;

(c) the reaction of the Government to such proposal; and

(d) whether the Government are aware of the strong opposition being to any such change of name particularly as inspired by anti-minority consideration ?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) to (d) The State Government of Gujarat has sent a proposal to change the name of Ahmedabad city to Kamavati. A request has been received not to accede to the proposal. No decision has been taken in the matter so far.

Ambedkar Villages

1089. SHRIMATI KAMAL RANI : Will the Minister of SOCIAL JUSTICE & EMPOWERMENT be pleased to state :

(a) the details of Ambedkar villages in various districts of the States, especially in UP where schools and hospitals have been set up;

(b) the details of financial assistance provided for the Ambedkar villages during the last three years, with the achievements made in this regard;

(c) the number of Ambedkar villages electrified and provided with the drinking water, State-wise;

(d) the details of villages linked and remained unlinked by the roads, State-wise; and

(e) the time likely to be taken to make available such facilities in remaining villages ?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI) : (a) to (e) The information is being collected and shall be placed on the Table of the House.

Bhopal Gas Tragedy

1090. SHRI K. YERRANNAIDU :
SHRI MOTILAL VORA :

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether the Government have received a memorandum from the victims of Bhopal Gas Tragedy urging the Prime Minister to set up a Special Cell in the CBI for the effective prosecution of Union Carbide officials; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. A.K. PATEL) : (a) and (b) A representation was submitted on behalf of the victims to the then Hon'ble Prime Minister proposing that a special cell with adequate legal, technical and scientific competence and open to participation by representatives of survivors/organisations must be set up to supervise the prosecution of the accused corporations and officials.

Prices of LPG

1091. SHRI SANDIPAN THORAT : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether there is a distinct possibility of further increase in the prices of Liquefied Petroleum Gas to avoid an increase in the subsidy bill;

(b) if so, the details thereof and the likely impact thereon;

(c) whether All India Gas and Petroleum Dealers have submitted a memorandum to the Government seeking among other things increase in hike of their commission to ensure fair returns for the services rendered by them; and

(d) if so, the details thereof and the action proposed to be taken ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR) : (a) and (b) The Government have decided that subsidy on LPG will be reduced in phases to reach the level of 15% of the import parity price by 2001-02. The subsidy will be transferred to the fiscal budget from the year 2002 onwards.

(c) and (d) Based on the recommendations of the Committee constituted to review all the issues pertaining to dealers/distributors' commission, the Government have increased the rates of Commission effective 6.11.97 as under :

Product	Unit	Commission
MS 37	Rs./KL	409
MS 93	Rs./KL	446
HSD - Slab-I	Rs./KL	222
Slab-II	Rs./KL	168
LPG packed Domestic	Rs./Cylinder (14.2 kg)	10.50
LPG packed Non-Domestic	Rs./Cylinder (19 Kg.)	14.05
LPG packed Non-Domestic	Rs./Cylinder (47.5 Kg.)	35.15

Recognition of Medical College in Sikkim

1092. SHRI BHIM DAHAL : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) the reasons for not granting recognition to the Medical College which is under construction in Sikkim; and

(b) the total amount spent on it as on date and the allocation likely to be spent thereon ?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI) : (a) The proposal of the Sikkim-Manipal University of Health, Medical and Technological Sciences, for establishment of a new Medical College at Gangtok has been found to be deficient, in terms of qualifying criteria prescribed in the Regulations of the MCI, and the University Authorities and State Government have been asked to make good the deficiencies. The clearance of the proposal depends upon rectification of the deficiencies by the applicant.

(b) Since the College is proposed to be set up by the Sikkim-Manipal University of Health, Medical and Technological Sciences, this Ministry has no information